

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

MP. GA/TA/MP. No. 434 / 1993 (in OA 485/93)
Prakash Rao & Anr Versus V.O.S. & Ors.

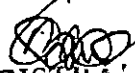
Date of Order	Orders
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This is an MP. (in OA. No 485 93) for permission to file joint application in the OA. It is in order.

so CP 18/8

18/8

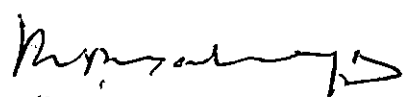
Register & Put up in Court for admission on 25-8-93 a/s OA.


 REGISTRA:
 C.A.T. JAIPUR

25.8.93 Sh. R.N. Mathur. Counsel for the petitioner.

The MP for joining together is allowed. The petitioners are permitted to file joint application. The MP stands disposed of accordingly.

Gopal Krishna
 Member (Judl.)


 (B. B. Mahajan)
 Member (Adm.)

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 And on vno 6004
 Date 1-9-93